

GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION

LOK SABHA
UNSTARRED QUESTION No.3123
TO BE ANSWERED ON 06.08.2018

Convocation Ceremony

†3123. **SHRI NAGAR RODMAL:**
SHRI OM PRAKASH YADAV:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has issued guidelines to almost all the universities in the country to hold convocation ceremonies every year;
- (b) if so, whether the Government is likely to provide funds separately for the said ceremonies;
- (c) the number of universities in Bihar against which complaints have been received that they are not holding convocation ceremonies; and
- (d) whether the Government has received any list of such universities which had not been holding the said ceremony till date and if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(DR. SATYA PAL SINGH)**

(a): The University Grants Commission (UGC) has informed that it has notified full-fledged regulations entitled UGC (Grant of Degrees and other award by Universities) Regulations, 2008, clause 4.4 of which mandates that:

“The Degree award date/s shall be within 180 days of the date/s by which the students are expected to qualify and become eligible for them”

The aforesaid regulations of University Grants Commission are available at https://www.ugc.ac.in/oldpdf/regulations/regulation_awarddegree.pdf

Further, UGC has, time and again, written to institutions of higher education in the country about the rights and entitlements of students. UGC has also requested the Universities to hold the convocation ceremony on time. Students get their degree by hand or by post.

(b) to (d): No Madam. Neither funds are provided separately for the convocation ceremony nor has any complaint been received in MHRD/UGC regarding not holding convocation ceremony in Universities of Bihar.
